

ITEM NO.301+302

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 2162/2022 in W.P.(C) No. 874/2018

(Arising out of impugned final judgment and order dated 04-11-2022 in W.P.(C) No. No. 874/2018 passed by the Supreme Court Of India)

ASSOCIATION OF FORMER EXECUTIVES OF  
HINDUSTAN AERONAUTICS LTD (HALE) & ORS.

Petitioner(s)

VERSUS

EMPLOYEES PROVIDENT FUND ORGANIZATION &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.194149/2022-CLARIFICATION/DIRECTION )

WITH

MA 2191/2022 in W.P.(C) No. 233/2018 (X)

(FOR ADMISSION and IA No.199702/2022-CLARIFICATION/DIRECTION)

MA 123/2023 in W.P.(C) No. 395/2018 (X)

(FOR ADMISSION and IA No.15441/2023-CLARIFICATION/DIRECTION)

MA 122/2023 in W.P.(C) No. 778/2018 (X)

(FOR ADMISSION and IA No.14271/2023-CLARIFICATION/DIRECTION)

MA 116/2023 in W.P.(C) No. 372/2018 (X)

(FOR ADMISSION and IA No.14203/2023-CLARIFICATION/DIRECTION)

MA 120/2023 in W.P.(C) No. 393/2018 (X)

(FOR ADMISSION and IA No.14244/2023-CLARIFICATION/DIRECTION)

MA 121/2023 in W.P.(C) No. 367/2018 (X)

(FOR ADMISSION and IA No.14256/2023-CLARIFICATION/DIRECTION)

MA 115/2023 in W.P.(C) No. 371/2018 (X)

(FOR ADMISSION and IA No.14197/2023-CLARIFICATION/DIRECTION)

MA 112/2023 in W.P.(C) No. 380/2018 (X)

(FOR ADMISSION and IA No.13878/2023-CLARIFICATION/DIRECTION)

MA 114/2023 in W.P.(C) No. 374/2018 (X)

(FOR ADMISSION and IA No.13892/2023-CLARIFICATION/DIRECTION)

MA 119/2023 in W.P.(C) No. 385/2018 (X)

(FOR ADMISSION and IA No.14230/2023-CLARIFICATION/DIRECTION)

MA 117/2023 in W.P.(C) No. 368/2018 (X)

(FOR ADMISSION and IA No.14208/2023-CLARIFICATION/DIRECTION)

MA 113/2023 in W.P.(C) No. 369/2018 (X)

(FOR ADMISSION and IA No.13885/2023-CLARIFICATION/DIRECTION)

MA 118/2023 in W.P.(C) No. 406/2018 (X)

(FOR ADMISSION and IA No.14219/2023-CLARIFICATION/DIRECTION)

MA 241/2023 in W.P.(C) No. 1134/2018 (X)

(FOR ADMISSION and IA No.35696/2023-CLARIFICATION/DIRECTION)

MA 495/2023 in W.P.(C) No. 804/2018 (X)

(FOR ADMISSION and IA No.57399/2023-CLARIFICATION/DIRECTION)

Diary No(s). 41161/2022 (XI-A)

(IA No. 198362/2022 - APPLICATION FOR PERMISSION

IA No. 198920/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 198366/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 41920/2022 (XI-A)

(IA No. 201523/2022 - APPLICATION FOR PERMISSION

IA No. 201666/2022 - CLARIFICATION/DIRECTION

IA No. 201526/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 7583/2023 (XI-A)

(IA No. 38592/2023 - APPLICATION FOR PERMISSION

IA No. 38598/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 38600/2023 - CLARIFICATION/DIRECTION

IA No. 38593/2023 - INTERVENTION APPLICATION

IA No. 42859/2023 - STAY APPLICATION)

MA 636/2023 in W.P.(C) No. 349/2019 (X)

(FOR ADMISSION and IA No.73812/2023-MODIFICATION)

MA 890/2023 in W.P.(C) No. 318/2022 (X)

(FOR ADMISSION and IA No.65653/2023-EXEMPTION FROM FILING O.T. and

IA No.65650/2023-APPROPRIATE ORDERS/DIRECTIONS

IA No. 65650/2023 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1533/2023 in W.P.(C) No. 390/2019 (X)

(FOR ADMISSION and IA No.114133/2023-CLARIFICATION/DIRECTION)

CONMT.PET.(C) No. 877/2023 in W.P.(C) No. 1134/2018 (X)

(FOR ADMISSION)

WITH

M.A.Diary No. 26105/2023

(IA No. 123467/2023 - INTERVENTION APPLICATION)

Diary No(s). 26179/2023

(IA No. 136808/2023 - APPLICATION FOR PERMISSION

IA No. 124472/2023 - CLARIFICATION/DIRECTION)

Diary No(s). 26453/2023

(DY. NO. 26453 AND 26455 OF 2023:- FOR WITHDRAWAL/DELETION)

Diary No(s). 26455/2023

Date : 07-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

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Mr. Anand Dilip Landge, AOR

UPON hearing the counsel the Court made the following  
O R D E R

MA No. 2162/2022 in W.P.(C) No. 874/2018; MA 2191/2022 in W.P.(C) No. 233/2018; MA 123/2023 in W.P.(C) No. 395/2018; MA 122/2023 in W.P.(C) No. 778/2018; MA 116/2023 in W.P.(C) No. 372/2018; MA 120/2023 in W.P.(C) No. 393/2018; MA 121/2023 in W.P.(C) No. 367/2018; MA 115/2023 in W.P.(C) No. 371/2018; MA 112/2023 in W.P.(C) No. 380/2018; MA 114/2023 in W.P.(C) No. 374/2018; MA 119/2023 in W.P.(C) No. 385/2018; MA 117/2023 in W.P.(C) No. 368/2018; MA 113/2023 in W.P.(C) No. 369/2018; MA 118/2023 in W.P.(C) No. 406/2018; MA 241/2023 in W.P.(C) No. 1134/2018; MA 495/2023 in W.P.(C) No. 804/2018; M.A.Diary No. 41161/2022; M.A.Diary No. 41920/2022; M.A.Diary No. 7583/2023; MA 636/2023 in W.P.(C) No. 349/2019; MA 890/2023 in W.P.(C) No. 318/2022; MA 1533/2023 in W.P.(C) No. 390/2019; M.A.Diary No. 26105/2023 and Diary No. 26179/2023

Interlocutory Application Nos. 198362 of  
2022 in M.A. D. No. 41161 of 2022, 201523 of 2022

in M.A. D. No. 41920 of 2022, 38592 of 2023 in M.A. D. No. 7583 of 2023 and 136808 of 2023 in M.A. D. No. 26179 of 2023 seeking permission to file impleadment/intervention applications stand rejected.

I.A. No. 123467 of 2023 in M.A.D. NO. 26105/2023 seeking intervention/impleadment stands rejected.

We have heard learned counsel for the applicants and the respondents in M.A. No. 2162 of 2022. In our opinion, the prayers asked for in this application cannot be considered by this Court in an application for clarification of a Judgment which was delivered by this Court on 04<sup>th</sup> November, 2022.

For the same reason, all the above mentioned miscellaneous applications along with interlocutory applications seeking clarification of the aforesaid judgment shall stand dismissed.

Pending application(s), if any, shall also stand disposed of.

Contempt Petition(C) No. 877 of 2023 in W.P. (C) No. 1134 of 2018

The contempt petition stands dismissed as we do not find any case of wilful disobedience of the

order impugned.

Pending application(s), if any, shall also stand disposed of.

Diary No. 26453/2023 and Diary No. 26455/2023

The present matters stand dismissed as withdrawn.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR